

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU, SPECIAL BENCH

TP/84(BEN)2016

Court No. 1

Item No. 1

Rule 11 of NCLT

In the matter of:

MR R P TRIVIKRAM AND 6 OTHER

.....Petitioner

V/s

M/S MYSORE STONEWARE PIPES AND
POTTERIES LTD AND OTHERS

.....Respondent

Order delivered on...28/05/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Hon'ble Member (J)

Shri ASHUTOSH CHANDRA, Hon'ble Member (T)

For Petitioner(s):

SHRI DEEPAK BASAVARAJ WITH MS. NITYA KALYANI

For Respondent(s):

SHRI ANAND MITTAL FOR R-1

ORDER

Heard Shri Deepak Basavaraj along with Ms. Nitya Kalyani, learned Counsel for the Petitioners and Shri Anand Mittal, learned Counsel for the Respondents.

Post the case on **31.05.2021**.

MEMBER (T)

MEMBER (J)

SS

Due to being engaged in preparation of pending disposed of/order reserved cases, this order sheet was not generated in CIS website and hence could not get it signed from the Hon'ble Members on time.

*Recd to be from
Shruti
16/07*
Verified
Court Officer